

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 14 OF 2017 &
APPEAL NO. 49 OF 2017
AND
APPEAL NO. 54 OF 2017 &
IA NOS. 153 & 152 OF 2017

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2 & R-3

APPEAL NO. 49 OF 2017

In the matter of:

Vedanta Limited

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2 & R-3

**APPEAL NO. 54 OF 2017 &
IA NOS. 153 & 152 OF 2017**

In the matter of:

M/s Lord Chloro Alkali Ltd. & Ors.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen R-2 to R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.12.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj